

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 30-01-2017

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

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APPLICATION NUMBER : CA 232/A  
PETITION NUMBER : TP 04/17  
NAME OF THE PETITIONER (S) : Phoenix Arc Pvt. Ltd.  
NAME OF THE RESPONDENT (S) : Ravika Creations Pvt. Ltd.  
UNDER SECTION : 433 (e)/433 (b)

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| S.NO. | NAME (IN CAPITAL)<br>&<br>PHONE NUMBER | DESIGNATION<br>REPRESENTATION BY WHOM | SIGNATURE |
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None appeared for both sides. Parties are called absent. Registry to issue notices to both sides. Posted to 16.03.2017.

  
MEMBER (J)

  
MEMBER (T)